

रेडियो स्टेशन इनका मुक्तलिफ प्रदेशों की जुबानों में तर्जुमा करके ब्रौडकास्ट करते हैं। हिन्दुस्तानी जुबान के अखबार इन बुलेटिनों को मुक्तलिफ खित्तों की जुबानों में भी शायद करते हैं। डिपार्टमेंट की इन बुलेटिनों को हिन्दुस्तानी जुबानों में जारी करने की कोई मजिद तजवीज नहीं है।

(घ) और (ङ) जी नहीं। इन एलवर्मा को खास तौर पर अप्रीकल्चरल रिसर्च इंस्टीट्यूशन वर्ग सह छान बीन के काम में लाते हैं और ये रास्त किसानों के इस्तेमाल करने के लिए नहीं होती हैं।

Water Pollution

1151. **Dr. K. L. Rao:** Will the Minister of Health be pleased to state:

(a) whether any Government regulations have been laid down regarding protection of waters against pollution;

(b) if not, whether Government are intending to bring out legislation; and

(c) if so, when?

The Minister of Health (Dr. Sushila Nayar): (a) The Government of Orissa have enacted "The Orissa River Pollution Prevention Act, 1953" for the regulation of the disposal of wastes and effluents into rivers by factories. The Government of Uttar Pradesh have constituted an Effluent Board under the provisions of the Factories Act 1948 (No. LXIII of 1948). In other States, the objective is sought to be achieved by making use of the provisions of the Public Health Acts the Factories Act, 1948, the Municipal Acts, etc. or by constituting Water Pollution Control Boards.

The Government of India have constituted a Committee for studying Public Health Engineering practices and procedures in foreign countries and for preparing a draft manual for the guidance of Public Health Engine-

ers in India. The Committee will inter-alia examine the problem of the collection and disposal of trade wastes and the allied problems of river and beach pollution and suggest common standards and specifications for the satisfactory disposal of trade wastes and the effective control of river and beach pollution.

(b) The Central Government have no proposal at present under consideration for bringing out legislation for the regulation of disposal of wastes and effluents into rivers by factories, etc.

(c) Does not arise.

Arecanut

1152. **Shri Dighe:** Will the Minister of Food and Agriculture be pleased to state:

(a) the produce of arecanut in the country and the acreage under cultivation in 1961-62;

(b) the quantity of arecanut exported during the same period; and

(c) the prospects of increase in the production of arecanut?

The Minister of Food and Agriculture (Shri S. K. Patil): (a) Figures regarding area and production of arecanut for 1961-62 are not yet available.

(b) 94.1 metric tons during the period 1-4-1961 to 31-1-1962 (Figures available upto 31-1-1962 only).

(c) It is planned to raise arecanut production from 93,000 tons in 1960-61 to 1,00,000 tons at the end of the Third Five Year Plan.

Mixtures used in Hospitals

1153. **Shrimati Vimla Devi:** Will the Minister of Health be pleased to state:

(a) whether it is the practice in all Government hospitals and dispensaries to be supplied with a large number of stock mixtures as a routine;

(b) whether it is a fact that the place of these mixtures in modern medicine is very limited;